

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 78 OF 2016

Dated: 12th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s R.M. Mittal Steel Pvt. Ltd.

.... Appellant(s)

Vs.

**The Managing Director, Jaipur Vidyut Vitran Nigam
Ltd. & Ors.**

.... Respondent(s)

ORDER

This matter could not be taken up due to administrative reasons.

List the matter on **22.02.2018.**

COURT MASTER